

Dated, the December, 2019

**ENGAGEMENT OF CONSULTANTS (INSPECTOR) ON SHORT TERM
CONTRACT BASIS IN THE NATIONAL HUMAN RIGHTS COMMISSION
ON TEMPORARY BASIS**

The National Human Rights Commission proposes to draw a panel of retired persons suitable for engagement as Consultants (Inspector) on contract basis, temporarily. The engagement is not on regular basis, but shall be for short durations on need basis. The candidates will have no right to claim for continuation or for regular employment in the Commission. Details of eligibility criteria, remuneration and terms and conditions of the engagement are given hereunder:-

Eligibility criteria	Retired persons who have held the post of Inspectors in the Level-7 of 7 th CPC in the Central/State Police Forces/Armed Forces of Union and having at least 05 years experience in vigilance or investigation or intelligence work.
Age	Not more than 62 years of age
Remuneration	Lump sum consolidated amount on the basis of last pay drawn (-) pension + DA (applicable on the date of engagement).
Tenure	This contractual appointment is on need based and for a limited period. The initial engagement would be for a period of six months which can be extended/ curtailed subject to satisfactory performance of the individual and requirement of the Commission.
General conditions	The assignment is on full time basis and the candidates appointed will be required to attend the office on all the working days or on holidays, if required, on account of exigencies of work, for which no additional remuneration will be paid. Office working hours are 9.30 a.m to 6.00 p.m. (Lunch 1.30 to 2.00 p.m)
Selection	The appointment will be made on the recommendations, based on a personal interview by a Selection Committee constituted for this purpose.

Interested candidates fulfilling the eligibility criteria may send their Bio-Data in the enclosed proforma at **Annexure-I** by post or by hand to the **Under Secretary (Estt.), National Human Rights Commission, Manavadhikar Bhawan, 'C' Block, GPO Complex, INA, New Delhi – 110023** on or before **20th January, 2020**. The list of short listed candidate will be uploaded on website. In case number of candidates is higher, the Commission reserves the right to short list the candidates on the basis of experience/suitability of the candidates.

3. Attested copies of (i) Identity Card (Pan Card/Adhar Card/Election ID Card/DL/Pension Card etc.), (ii) Educational qualifications (iii) PPO/LPC etc. shall also be submitted along with the application.
4. Application not in the prescribed performa shall be summarily rejected. Attending interview shall not confer the candidates any right for empanelment.
5. No TA/DA shall be paid for attending the Walk-in-interview.


(Sanjay Kumar)
Under Secretary (Estt)
011-24663279
nhrcestt@nic.in

Encl: Annexure-I

APPLICATION FOR THE ENGAGEMENT AS CONSULTANT (INSPECTOR)
ON SHORT TERM CONTRACT BASIS IN THE NATIONAL HUMAN RIGHTS
COMMISSION ON TEMPORARY BASIS

Affix recent
Passport size
Photo here

Name -

Date of Birth -

Present Address -

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Telephone No. -

Mobile No. -

Email ID -

Educational Qualifications-

Date of entry into Govt. Service
end brief service/experience

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Date of retirement with name
of organization, details of post
last pay drawn etc.

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Working experience -

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Date

(Signature with name)